117

(a) Yes, Sir. Since most of the measures listed in the White paper for prevention of further closures, revival of the closed units/ and rehabilitation of affected workers were to be taken by the State Government themselves, they were advised to convene a meeting of all concerned to consider further action in this regard.

Statement

Cotton/Manmade Fibre Textile Mills lying closed as' on 30-11-1989.
5
1
35
2
11
. 2
2
17
8
29
7 '
1
9
129.

Strength of Judges in High Courts

375. SHRI RAOOF VALIULLAH: With the Minister of LAW AND JUSTICE be pleased to state

(a) what is the present strength of Ihe Judges against the. sanctioned strength in each High Court in the country and what steps are being taken to fill these vacancies;

(b) whether panels of names have, been recommended by the 'Chief Ministers and Chief Justices of the States to the Law-Ministry and whether they are being considered; and

to Questions

(c) whether the policy of transfer of judges is being examined and whether Government would consult all concerned before taking a decision in the matter?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) (a) and (b). A Statement showing the sanctioned and actual strength and vacancies in various High Courts as on 15-12-1989 is attached. (See Appendix CLII, Annexure No. 12) Certain recommendations for filling m some vacancies were received from the Chief Ministers in consultation with the Chief Justices and Governors; these have been processed. The consultative process for filling other vacanacies has been expedited.

(c) Government will consider proposals for transfer of Judges only on the recommendation of the Chief Justice of India.

Shifting of Regional Office of the STC -from Ahmedabad

376. SHRI RAOOF VALIULLAH: Will the Minister of COMMERCE be pleased" to state:

- (a) whether it is a fact that the Regional Office of State Trading Corporation has been shifted from Ahmedabad; if so, what are the reasons therefor and since when this office discontinued its functioning Ahmedabad;
- (b) whether Government have received representations from Chambers of Commerce, trade bodies and people' representatives against the decision of the STC;
- (c) what is the contribution of Gujarat State in the total exports from the coun try and whether Government will consider the reopening of the Regional Office in the interest of export potential in Gujarat?

119

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU); (a) STC has decided to close down its Branch Office at Ahmedabad as the quantum of business does not warrant its functioning,

- (b) Representations have been received from Small & Medium News papers Association of Gujarat & Gujarat Chamber of Commerce & Industry in this regard.
- (c) State-wise export data is not compiled. STC has, however, decided to keep a small Depot in Ahmedabad" for Newsprint only.

उच्च नाय लय के पख्य न्य याधीओं द्वारा की गई तिकारिशें

377. श्री राम जेठमलानी : तरवार जगजीत तिह अरोडाः

क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

- . (क) क्या सरकार का ध्यान दिसम्बर, 1989 के प्रथम सप्ताह में 18 उच्च न्यायालयों के मुख्य न्याया-धीशों सहित ग्रीर ग्रन्य बहुत से न्याया-धीशों द्वारा श्रायोजित सम्भेलन में की गई सिफारिशों की ग्रोर गया है;
- (ख) यदि हां, तो उस सम्बेलन में कौन-कौन की मुख्य सिफारिशें की गई थीं ;
- (ग) क्या सरकार इन सिफारिशों को लाग करने का विचार रखती है, तो उसका ब्यौराक्या है; यदि हां, ग्रीर
- (घ) यदि उपरोक्त भाग का उत्तर नहीं में है तो इसके क्या कारण

इस्पात ग्रौर खान मंत्री, साथ में विधि भौर न्याय संत्रालय का ज़र्तिरिक्त प्रभार (श्री दिनेश गोस्वामी): (क) जी हां।

(ख) एकरूप वेतनमान, सेवानिवृत्ति की उच्चतर अयू, ग्रिधिश सैवानिवृत्ति फायदे, बेहतर चिकित्सा सुविधाओं ग्रौर सेवानिवृत्त होने वाले न्यायाधीशों को ग्रीर ग्रधिक सुविधाग्रों के साथ-साथ उच्च न्यायालयों औ और अधिक वित्तीय शक्तियां प्रदान करने से संबंधित उच्च न्यायालय के न्यायाधीशों ग्रौर न्यायिक ग्रीध-कारियों की सेवा शर्तों के संबंध में ऐसी कुछ महत्वपूर्ण सिफारिशें हैं जो मुख्य न्यायमूर्तियों के सम्मेलन में की गई थीं

to Questions

ग्रीर (घ) सिफारिशों की समीक्षा कर रही है। तरकार सरोवर परियोजना के निर्माण के

लिये विश्व बेंक की

378. श्री राम जेठमलानी: तरदार जगजीत सिंह द्वारोड्ः

सहायता

क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरदार सरोवर परियोजना के निर्माण के लिए सहायता उपलब्ध कराने के संबंध में विश्व-बैंक सहायता द्वारा ग्रभी तक कोई ग्रंतिम निर्णय नहीं लिया गया
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ;
- (ग) क्या सरकार परियोजना की निर्माण लागत में वृद्धि होने, वड़ी माला में भूमि बेकार होने ग्रीर हजारों लोगों के बेघर होने को ध्यान में रखते हुए इस परियोजना के निर्माण की समीक्षा **कर**ने का विचार[े] रखती है ; ग्रौर
- (घ) यदि नहीं, तो इसके क्या कारण

जल संसाधन मंत्रालय में राज्य मंत्री (श्री मनुभाई कोटडिया) : (क) ग्रौर (ख) सरदार सरोवर परियोजना जिसमें सरदार सरोवर बांध तथा विद्यत गृह वितरण प्रणाली सहित नहरें शामिल